## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 250 OF 2016 & IA NO. 899 OF 2017

Dated: 30<sup>th</sup> July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Adani Transmission (India) Ltd. .... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission .... Respondent(s)

Counsel for the Appellant(s) : Mr. Tushar Srivastava

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

## <u>ORDER</u>

List the matter for further hearing on 31.07.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member

ts/mk